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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD
AT HYDERABAD.

WEDNESDAY THE TWENTY SECOND DAY OF JUNE
ONE THOUSAND NINE HUNDRED AND EIGHTY EIGHT.

: PRESENT:

THE HONOURABLE MR.D.N.JAYA SINGHA: VICE CHAIRMAN.

AND

THE HONOURABLE MR.D.SURYA RAO: MEMBER: (JUDICIAL)

TRANSFER APPLICATION No. 136 of 1986
(U.P.No.9232/81)

Between:-

D.Satyamurayana.

...Applicant/petitioner.

and

1. The General Manager, south central Railway, Nail Nilayam, Secunderabad-500 033.
2. The Divisional Railway Manager, (SS) (Formerly the Divisional Superintendent (P)) south central Railway, Nail Nilayam, Secunderabad.
3. The Divisional Electrical Engineer (S) south central railway Nail Nilayam, Secunderabad.

...Respondents/Defendants.

Application under section 29(1) of the Administrative Tribunal Act, 1985 transferred from the High court of Andhra Pradesh praying that in the circumstances stated therein the Tribunal will be pleased to issue an order or direction, directing the respondent No.2 to consider the case of the petitioner for promotion to the grade of Rs.320-560(89) HSI.

FOR THE PETITIONERS: Mr.L.C.Laxmanachor, Advocate.

FOR THE RESPONDENTS: Mr.H.V.Goveraj, S.C. for Railways.

THE TRIBUNAL MADE THE FOLLOWING ORDER:-

The applicant herein, who was working as Electrical Fitter in S.C.Railway, secunderabad, filed writ petition No.9232 of 1981 before the High Court of Andhra Pradesh, praying for a direction to respondents to consider the applicant for promotion to the grade of Rs.320-560 as Highly skilled Armature Binder Grade II. The writ petition has since been transferred to this Tribunal under section 29 of the Administrative Tribunal Act, 1985.

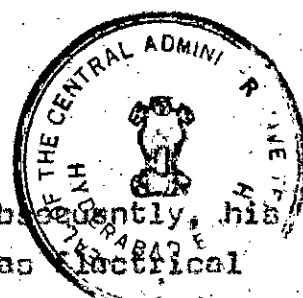
2. To have heard the learned

Shri H.V.Goveraj, learned

personal of the affidavit

At ...

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accepted the promotion without any protest. Subsequently, his next promotion to the Grade of Rs.300-560 (R9) as Electrical Fitter skilled Grade I was given effect to from 1-1-1984. The applicant's prayer has thus been met substantially. In the result, no further orders are necessary in the application. It is accordingly disposed of. There will be no order as to costs.

Sd/-G.Venkata Rao,
Deputy Registrar (J)

// True copy //

T. Reddy
Section officer (J)

To:

1. The General Manager, South central railway, Rail Nilayam, Secunderabad-500 003.
2. The Divisional Railway Manager, (BG) South central railway, Rail Nilayam, Secunderabad.
3. The Divisional Electrical Engineer (9G) south central railway Rail Nilayam, Secunderabad.
4. One copy to Mr. A.C. Laxmanachar, Advocate, 1-1-336/117, Vivaknagar, Chikkadpally, Hyderabad.
5. One copy to Mr. W.R. Devaraj, S.C. for Railways.
6. One spare copy.

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Case Number	
Date of filing	